

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 15.12.2025 TO 19.12.2025

S. No.	APPEAL NO.	FINAL ORDER NO/MISC ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1.	C/51986/2024	F.O/50937/2025, ordersheet	17.12.2025	17.12.2025
2.	C/55430-55432/2023	F.O/51843-51845/2025	11.12.2025	15.12.2025
3.	C/55764/2023, C/55763/2023	F.O/51858-51859/2025	16.12.2025	17.12.2025
4.	C/51310/2025	F.O/51860/2025	15.12.2025	17.12.2025
5.	C/50306/2024	F.O/51861/2025	12.12.2025	17.12.2025
6.	C/51306/2023	F.O/51865/2025	15.12.2025	17.12.2025
7.	C/51553/2022	F.O/51866/2025	15.12.2025	17.12.2025
8.	C/386-388/2011, C/390/2011	F.O/51867-51870/2025	15.12.2025	17.12.2025
9.	C/143/2012, C/186-187/2012	F.O/51871-51873/2025	15.12.2025	17.12.2025
10.	C/50848/2025	F.O/51876/2025	15.12.2025	17.12.2025
11.	C/51577/2025	F.O/51878/2025	19.12.2025	19.12.2025
12.	C/50462/2023	F.O/51879/2025	19.12.2025	19.12.2025
13.	C/51034/2020	F.O/51880/2025	19.12.2025	19.12.2025
		MISC ORDER NO.		
1.	C/55721/2023	M.O/51174/2025	11.12.2025	15.12.2025
2.	C/55722/2023	M.O/51175/2025	11.12.2025	15.12.2025
3.	C/50271/2021	M.O/51176/2025	11.12.2025	15.12.2025

DEPUTY ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.